

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

104. IA(PLAN)/42/2024 In C.P. (IB)/2970(MB)2018

IN THE MATTER OF

H R corporation ... Petitioner
VS
samaypra techno solution pvt ltd ... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 08.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant in IA 42/2024: Adv. Monel M. Thakkar (PH)

For the EPFO: Mr. Vinay Kate (VC)

ORDER

IA 42/2024 - On the request made by learned counsel for the petitioner,
adjourned to **02.08.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/